

समिति से टेलीफोन कनेक्शन के लिये कब मांग प्राप्त हुई थी ;

(ख) क्या शीघ्र टेलीफोन कनेक्शन लेने की भाशा से उपरोक्त समिति ने टेलीफोन विभाग के पास धनराशि जमा कराई है जैसा कि प्रो०वाई०टी० योजना के अन्तर्गत अपेक्षित है ; और यदि हाँ, तो उन्हें अब तक टेलीफोन कनेक्शन न देने के क्या कारण हैं ; और

(ग) अपेक्षित धनराशि जमा कराने के बाद प्रो०वाई०टी० योजना के अन्तर्गत टेलीफोन कनेक्शन देने में कितना समय लगता है और अब यह कनेक्शन कब तक देने का प्रस्ताव है ?

संसार मंत्रालय में राज्य मंत्री (श्री नरहरि प्रसाद सुखदेव साय) : (क) जगन्नाथपुरा गांव की दूध उत्पादक सहकारी समिति की ओर से मिडपुर एक्सप्रेस से टेलीफोन कनेक्शन देने की मांग 5-9-1977 को प्राप्त हुई थी।

(ख) जी हाँ। उक्त समिति ने प्रो०वाई०टी० जमा राशि के रूप में 3000 रुपये 5-9-1977 को जमा कराए थे और 5-12-1977 को टेलीफोन कनेक्शन दे दिया गया था।

(ग) प्रो०वाई०टी० की धनराशि जमा कराने के तीन महीने बाद यह टेलीफोन कनेक्शन दिया गया था। अपेक्षित साज-सामान मिलने में समय लग जाने के कारण यह विलम्ब हुआ है।

**Demurrages paid by Bhilai Steel Plant to Railway**

7574. SHRI G. NARASIMHA REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) is it a fact that Bhilai Steel Plant had to pay heavy amount towards Railways demurrages;

(b) if so, the amount paid during last three years and who is responsible; and

(c) what action Government is taking to avoid such expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) to (c). For the four years period from 1st April, 1973, to 31st March, 1977 an amount of Rs. 244.19 lakhs was paid towards demurrage by Bhilai steel Plant against an amount of Rs. 781.14 lakhs claimed by the Railways. A further amount of Rs. 269.51 lakhs has also been paid by Bhilai provisionally towards the disputed claims of the Railways. The amounts of railway demurrage against the steel plants depend, *inter alia*, upon the wagon free time allowances, and rates of demurrage per wagon day, in relation to the volume and pattern of operations in the steel plants and the facilities available therefor etc. Apart from the prevailing inadequate free time allowances, the Railways also enhanced the rate of demurrage with effect from 1st May, 1973, three-fold. An inter-Ministerial Committee has been constituted to study the steel plant operations and recommend realistic wagon free time allowances.

**Expulsion of Indians from Canary Islands**

7575. SHRI YADVENDRA DUTT: Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether his attention has been drawn to the news report in the Statesman of dated the 5th April, 1978 saying that 14 Indians have been expelled from Canary Islands;

(b) if so, whether it is a fact that no reason for their deportation was given; and

(c) what steps Government is taking in the matter?